GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.4137

TO BE ANSWERED ON DECEMBER 12, 2019

HOUSING PROPOSALS UNDER PMAY

NO. 4137. SHRI S. VENKATESAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of proposals received from the State of Tamil Nadu including Madurai district for sanctioning houses under Pradhan Mantri Awas Yojana (Urban) during 2018-19 and 2019-20; and
- (b) the action taken by the Government on each of the above proposal?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) & (b): During 2018-19 and 2019-20, 1186 project proposals under Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] for construction of 2,70,359 houses in various districts of Tamil Nadu had been received which included 23 project proposals for 10,994 houses in Madurai district. These proposals were considered by Central Sanctioning and Monitoring Committee in the Ministry for central assistance of Rs. 4078.43 crore of which Rs 595.93 crore has so far been released to the State Government. Moreover, under Credit Linked Subsidy Scheme of PMAY (U), 29,507 beneficiaries have availed interest subsidy of Rs. 634.52 crore for acquiring / construction of houses in the various districts of Tamil Nadu during 2018-19 and 2019-20.
